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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 28/NCLT/AHM/2017
With Gujarat High Court CA No. 549, 550 and 551/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017**

Name of the Company: Sanatan Estates Pvt. Ltd.
Sanatan Projects Pvt. Ltd.
Bakeri Projects Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	PETITIONERS	Swati Soparkar
2.				

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Affidavit of Proof of service of publication and notices filed.

Affidavit of notices to statutory authorities filed.

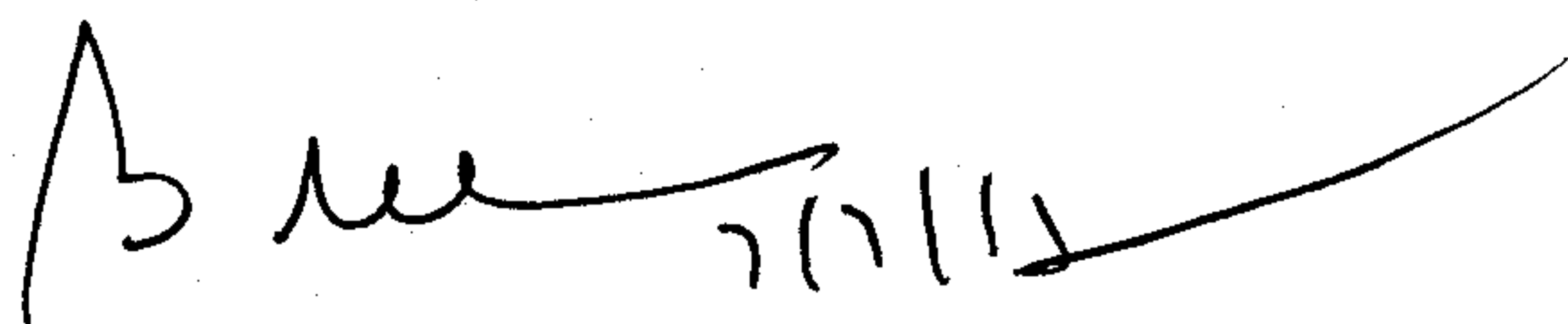
Common representation of Regional Director filed.

No representation received from other statutory authorities and no representation received from public.

Petitioner companies filed IA 158/2017 seeking permission to withdraw this petition.

IA 158/2017 is allowed.

Petition is disposed of as withdrawn.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of July, 2017.